

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 43857/2024

(Arising out of impugned final judgment and order dated 03-05-2024 in CRA No. 2487/1986 passed by the High Court Of Judicature At Allahabad)

CHANDRA

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(IA No.241194/2024-CONDONATION OF DELAY IN FILING and IA No.241193/2024-EXEMPTION FROM FILING O.T.)

Date : 04-11-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Vikas Upadhyay, AOR
Mrs. Ankita Kashyap, Adv.
Mr. Arjun Singh Tomar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP (Cr1.) No. 13153 of 2024.

(JAYANT KUMAR ARORA)
ASST. REGISTRAR-CUM-PS

(RENU BALA GAMBHIR)
COURT MASTER